

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 379 OF 2017 &
IA NO. 1157 OF 2017**

Dated: 16th November, 2018

In the matter of:

TANGEDCO

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **12.12.2018.**

COURT MASTER